GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA UNSTARRED QUESTION NO. 2946

TO BE ANSWERED ON 06.08.2015

TAPPING OF WIND ENERGY

2946. SHRI PRABHAKAR REDDY KOTHA:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has received any proposals from the State Government for tapping and development of Wind Energy Generation in Telangana;
- (b) if so, the details thereof, location-wise;
- (c) the details of the funds allocated for each State under this head; and
- (d) the steps proposed to be taken by the Government to increase the wind energy in the country?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

- (a): No, Madam.
- **(b):** Wind power projects are installed with private sector investment. Ministry does not approve any proposal for establishment of wind power projects.
- (c): Question does not arise.
- (d): The Government is promoting wind power projects through private sector investment by providing fiscal and promotional incentives such as Accelerated Depreciation benefit, concessional custom duty on certain components of wind electric generators, excise duty exemption to manufacturers. 10 years tax holiday on income generated from wind power projects is also available. A Generation Based Incentive (GBI) is available for the projects not availing Accelerated Depreciation benefit, under which Rs.0.50/unit generated is provided with a ceiling of Rs.1.00 crore per MW. Loans for installing wind power projects are available from Indian Renewable Energy Development Agency (IREDA) and other Financial Institutions. Technical support including wind resource assessment and identification of potential sites is provided by the National Institute of Wind Energy (NIWE, erstwhile C-WET), Chennai. States with wind potential also provide preferential tariffs.
